

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.04.2025

**ORDER NO. 80 of 2025**

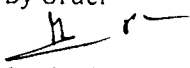
Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for  
**CESTAT, New Delhi on 07.04.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.04.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial)	<b>Part heard matter:</b> ST/52185/2024, ST/52186/2024, ST/52189/2024 and ST/52190/2024 Meenu Builders vs. CCE and ST-Jaipur  ST/50876/2024 Gajendra Singh Sankhla vs. Commr. Of CGST-Jodhpur  ST/50877/2024 I. P. Singh Construction Co vs. Commr. Of CGST-Jodhpur  ST/50878/2024 P. S. Builders vs. Commr. Of CGST- Jodhpur  ST/52195/2024 R. J. B. Engineer and Construction vs. CCE and CGST-Jaipur  ST/52211/2024 Nahar Singh vs. CCE and CGST- Jaipur  ST/52213/2024 Nahar Singh Contractor vs. CCE and CGST-Jaipur  ST/52234/2024 Nahar Singh Contractor vs. CCE and ST-Jaipur

Note:

1. The above matters will be taken up after the hearing of Excise Division Bench matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar